

been issued; remaining cases are under investigation. In Six cases offending goods worth Rs. 1.38 crores have been seized. In three cases the DGFT authority have been asked to cancel advance licences issued to the party. Pending adjudication/investigation, an amount of Rs. 3.69 crores has been realised.

**Khandesh Spinning and Weaving Mill, Jalgaon
(Maharashtra)**

5436. DR. ULHAS VASUDEO PATIL: Will the Minister of TEXTILES be pleased to state:

(a) whether there is a proposal from employees and workers union to run the Khandesh Spinning and Weaving Mill, Jalgaon in Maharashtra on cooperative basis;

(b) if so, whether the proposal is economically viable;

(c) whether the Union Government have received any proposal from the State or Rashtrya Girmi Kamgar Union for financial assistance for rehabilitation of Khandesh Mill, Jalgaon;

(d) Whether the Union Government are ready to provide share capital; and

(e) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) and (b) As per information available, State Government of Maharashtra has received a proposal to run the Khandesh Spinning and Weaving Mill, Jalgaon in Maharashtra on cooperative basis. The subject matter pertains to the State Government.

(c) to (e) The Ministry of Textiles has also received a request on behalf of Shree Madhukarra Chaudhari, Chairman of the Mill's Workers Cooperative Society, in which it has been suggested that the Union Government may support the State Government with financial assistance so that the mill could be restarted.

The Union Government in the Ministry of Textiles does not provide share capital in such cases.

Head Office of Syndicate Bank

5437. SHRI H.G. RAMULU: Will Minister of FINANCE be pleased to state:

(a) whether there is any proposal to shift the Head Office of the Syndicate Bank from Manipal to Bangalore; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Board of Nationalised Banks

5438. SHRI HARIKEWAL PRASAD:

SHRI SURENDRA PRASAD YADAV
(JAHANABAD):

Will the Minister of FINANCE be pleased to state:

(a) the bank-wise details of the tenure of boards of Nationalised Banks ended;

(b) whether any board of nationalised bank is working on extended period and if so, the names of such banks; and

(c) the number of Chairman of nationalised banks facing allegations and such allegations are being investigated by CBI?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) and (b) The Board of Directors of the nationalised banks, comprising whole time Directors and part time Directors are continuing entities and vacancies that arise are filled from time to time. At present there are eight vacancies of whole time Directors (i.e., Chairman and Managing Directors and Executive Directors). Besides, most of the part time Non-Official Directors have recently completed their tenure and are continuing in their positions pending appointment of successors in accordance with the provisions of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980. Action has been initiated for filling up the vacancies/appointment of successors.

(c) The information is being collected and will be laid on the Table of the House as soon as it is received.

[*English*]

Jewellery Showroom in Delhi

5439. SHRI A. GANESHAMURTHI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Minerals and Metal Trading Corporation Limited had planned the Jewellery showroom in Delhi, tank to store alcohol in Kandla and warehouse in Moscow and abandoned all of these after sinking huge funds;

(b) if so, the amount involved therein;

(c) whether the Government have taken any action against the Board Members; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) Sir, MMTC is planning to open a jewellery show room in Delhi. The proposal to acquire a tank in Kandla to store alcohol was abandoned since the proposal was not economically viable. The warehouse in Moscow in operation since January, 1995 was closed on 31.10.97 on the directions of the Governments.